

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-657/ND/2021

IA/5514/2024, IA/5880/2024, IA/88/2025, IA/4133/2024, IA/2127/2025

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 15.07.2025

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Ms. ANU JAGMOHAN SINGH,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arvind Nayar, Sr. Adv. Mr. Abhishek anand, Mr. Hardeep Sachdeva, Mr. Abhyudai Singh, Ms. Swati Sharma, Mr. Mukund Rawat, Ms. Sanjukta Kaushik, Ms. Yamini sharma, Ms. Gauri Rishi, Ms. Srishti Juneja, Advs. in IA/5514/2024

For the Respondent : Mr. Ishan Dewan, Mr. V. Siddharth, Advs.

For the IIFL : Mr. Kaushik Mishra, Mr. Shailesh K. Rajora, Advs. in IA/2127/2025

For the RP : Mr. Rishabh Jain, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **17.07.2025**.

Sd/-

**(ANU JAGMOHAN SINGH)
MEMBER (T)**